

Gujarat Court-Fees (Amendment) Act, 2014

6 OF 2014

[28 July 2014]

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AN ACT

further to amend the Gujarat Court-fees Act, 2004.

It is hereby enacted in the Sixty-fifth Year of the Republic of India as follows:-

1. Short title. :-

This Act may be called the Gujarat Court-fees (Amendment) Act, 2014.

2. Amendment of Schedule I to Guj. 4 of 2004. :-

In the Gujarat Court-fees Act, 2004, in Schedule I, in Article 15, in column 3, under the heading "Fees", for the words "One-half of the ad- valorem fee on the difference,", the words "Ten per cent, of the ad-valorem fee on the difference," shall be substituted.